

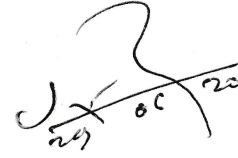
GOVERNMENT OF NAGALAND  
OFFICE OF THE CHIEF SECRETARY  
NAGALAND:KOHIMA

NO.CSO/GAB-I/COM/GEN-I/2020

Dated, Kohima, the 29<sup>th</sup> June, 2020

ORDER

The existing guidelines with regard to the Lockdown in all parts of the State issued vide Order of even number dated 04.05.2020, subject to relaxations issued vide Order of even number dated 10<sup>th</sup> June 2020 regarding opening of religious places/places of worship for public, and Order of even number dated 20<sup>th</sup> June 2020 regarding plying of local taxis and auto rickshaws in the border sub divisions; shall continue to remain operative in Nagaland till 15<sup>th</sup> July 2020.




(TEMJEN TOY)  
Chief Secretary

NO.CSO/GAB-I/COM/GEN-I/2020

Dated, Kohima, the 29<sup>th</sup> June, 2020

Copy to:

1. The Commissioner & Secretary to Governor, Nagaland for information.
2. The ACS to Chief Minister, Nagaland for information.
3. The Sr. PS to Deputy Chief Minister, Nagaland for information.
4. The Sr. PS to all Ministers/Advisors for information.
5. The Home Commissioner, Nagaland for information.
6. The Director General of Police for information.
7. The Commissioner, Nagaland for information.
8. The JD, SIB for information.
9. The Pr. Accountant General, Nagaland for information.
10. All AHOds/HoDs for information.
11. The Staff Officer, 3 Corps/IGAR (N)/ DIG, CRPF/ Comdt. BSF for information.
12. The PRC, DRC, ARC Nagaland House, Delhi, Kolkata, Guwahati, Shillong.
13. The Station Director, AIR and Doordarshan, Kohima for information.
14. The Director, IPR for wide publicity.
15. The Convenor, Lead Bank, SLBC for information of all banks.
16. All DCs/CP/SPs for information and necessary action.



(TEMJEN TOY)  
Chief Secretary